

**Creating new railway divisions**

1198. SHRI M.P. ACHUTHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal for creating new railway divisions in Mangalore and Thirunelveli;
- (b) if so, whether any study was done to assess the possible impact of creating new divisions on Palakkad and Thiruvananthapuram divisions; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) At present, there is no proposal for creating new railway divisions in Mangalore and Thirunelveli.

**Request for train halts at stations**

†1199. SHRI RAM NARAIN DUDI: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of passenger trains halting at Pipar Road Junction in Rajasthan;
- (b) whether in view of the demand of local populace, Government intends to allow stoppage at Pipar Road Junction for the trains 12466-Jodhpur to Jaipur and 12465-Jaipur to Jodhpur besides the trains 12462-Jodhpur to Delhi (Mandor) and 12461-Delhi to Jodhpur; and
- (c) whether Government also intends to allow stoppage at Umed Railway Station for the trains running in the evening from Jodhpur to Jaipur- 22477 and from Jaipur to Jodhpur-22478 in the morning?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) At present, 01 pair of Mail/Express train (daily) and 05 pairs of Passenger trains (daily) have stoppage at Pipar Road junction in Rajasthan.

- (b) No, Sir.
- (c) No, Sir.

**Railway projects in Karnataka**

1200. SHRI AAYANUR MANJUNATHA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government of Karnataka has agreed to provide Rs. 13000 crore

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†Original notice of the question was received in Hindi.

during 2014-15 for railway projects being taken up on cost-sharing basis and if so, the details thereof, project-wise; and

(b) whether it is a fact that 27 railway projects in Karnataka, having a length of 2876 kilometres and anticipated cost of Rs. 22400 crore are pending with the Central Government for approval and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) There is no such commitment from Government of Karnataka.

(b) No, Sir. There are only 03 new line projects falling partly/fully in Karnataka which had been included in previous Budgets pending Government approval due to large throwforward of ongoing projects, limited availability of funds and competing priorities.

#### **Rehabilitation of poor families living on encroached land in Gujarat**

1201. SHRI MANSUKH L. MANDAVIYA: Will the Minister of RAILWAYS be pleased to state:

(a) the updated status of the action taken by Railways to rehabilitate poor families living in urban areas nearby railway stations and tracks in Gujarat to help Railways to vacate its encroached land; and

(b) whether the Ministry has communicated to Ministry of Housing and Urban Poverty Alleviation and State Government of Gujarat in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) At present, Ministry of Railways do not have any policy for resettlement and rehabilitation of encroachers. Rehabilitation on railway land is not feasible due to railway's safety constraints/operational requirements.

(b) Ministry of Housing and Urban Poverty Alleviation has been advised by Ministry of Railways that keeping in view Railway's expansion plans, operational and maintenance requirements, and safety of travelling public, the State Government or the Urban Local Body may have to provide alternative sites for settlement and Ministry of Railways cannot contribute towards cost of construction/land.